

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 259
ANSWERED ON 05TH AUGUST, 2021**

DEVELOPMENT OF ROADS UNDER CRIF

***259. SHRI JUAL ORAM:
SHRI CHANDESHWAR PRASAD:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of roads in various States including Odisha which are in dilapidated conditions;

(b) whether the Government provides funds to the States for repairing/development of roads from the Central Road and Infrastructure Fund (CRIF);

(c) if so, the details of the funds provided from CRIF and utilised by the States for this purpose during each of the last three years and the current year, State/ UT-wise including Odisha and Jharkhand;

(d) the details of road development projects taken up in various States under CRIF during the said period and the time by which these projects are likely to be completed, State/UT-wise including Bihar, Uttar Pradesh and Tamil Nadu; and

(e) the measures taken by the Union Government to increase the road infrastructure in Tamil Nadu?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 259 FOR ANSWER ON 05.08.2021 ASKED BY SHRI JUAL ORAM AND SHRI CHANDESHWAR PRASAD REGARDING DEVELOPMENT OF ROADS UNDER CRIF

The Ministry is primarily responsible for development and maintenance of National Highways (NHs). The development and maintenance of NHs is a continuous process. Ministry regularly undertakes development of deficient and substandard State roads taken over by the Central Government and notified as NHs.

The sources of funds for development and maintenance of NHs include NHs share of Central Road and Infrastructure Fund (CRIF) cess, Toll revenue, budgetary support including external aid, funds raised through Monetization of NHs and through Special Purpose Vehicles (SPVs), Internal and Extra Budgetary Resources (IEBR) and Private Investment.

The Maintenance and Repair (M&R) of stretches of NHs, where either Development works have commenced or Operation, Maintenance and Transfer (OMT) Concessions/ Operation and Maintenance (O&M) Contracts have been awarded, are entrusted to the Concessionaires/ Contractors till the Defect Liability Period (DLP)/ the Concession Period. M&R of balance stretches of NHs are carried out annually as per available budgetary outlay, inter-se priority and traffic density to keep such NHs in traffic worthy conditions.

The State/Union Territory (UT)/Agency - wise details of funds allocated and expenditure incurred for development and maintenance of NHs during each of the last three years and the current year, including for the States of Odisha and Jharkhand, are placed at Annexure-I and Annexure-II respectively.

The Ministry also allocates fund for State Governments / UTs for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) and Economic Importance & Interstate Connectivity (EI&ISC) Schemes as per the CRIF Act, 2000, amended by the Finance Act, 2019.

The State/UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred under CRIF and EI&ISC

schemes during each of the last three years and the current year, including for the States of Odisha and Jharkhand, are placed at Annexure-III and Annexure-IV respectively.

The State/ UT/ Agency – wise details of length of NHs awarded and constructed during each of the last three years and the current year, including for the States of Bihar, Uttar Pradesh and Tamil Nadu, are placed at Annexure-V. Majority of these projects are targeted to be completed in phased manner by December, 2024. However, a few major bridge/ tunnel projects such as bridge with approaches connecting Majuli with Jorhat over River Brahmaputra in Assam, Zojila Tunnel for the UTs of Jammu & Kashmir and Ladakh and bridge with approaches connecting Dhubri and Phulbari over River Brahmaputra for the States of Assam and Meghalaya are targeted for completion by July, 2025, September, 2026 and September, 2028 respectively.

The State/ UT – wise details of State road projects under CRIF and EI&ISC Schemes sanctioned and length completed during each of the last three years and the current year, including for the States of Bihar, Uttar Pradesh and Tamil Nadu, are placed at Annexure-VI. All these projects are targeted to be completed in phased manner by December, 2024.

During the last three years and current year, NH projects in about 1,582 km length, costing about Rs. 27,000 crore, were awarded in the State of Tamil Nadu and completion of construction in about 1,093 km length of NHs were achieved during this period. During 2021-22 it is targeted to award NH projects in a length of about 1,591 km and complete construction in a length of about 586 km in the State of Tamil Nadu.

ANNEXURE - I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 259 FOR ANSWER ON 05.08.2021 ASKED BY SHRI JUAL ORAM AND SHRI CHANDESHWAR PRASAD REGARDING DEVELOPMENT OF ROADS UNDER CRIF**

The State/Union Territory (UT)/Agency - wise details of funds allocated and expenditure incurred for development of NHs during each of the last three years and the current year, including for the States of Odisha and Jharkhand:-

Sl. No.	States/UTs/Schemes/ Agency	Amount in Rs. crore							
		2018-19		2019-20		2020-21		2021-22 (Till 30.06.2021)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	2,260	2,054	1,809	2,011	1,846	1,922	1,425	490
2	Arunachal Pradesh	90	89	81	81	142	150	54	31
3	Assam	414	421	430	428	420	420	185	85
4	Bihar	1,598	1,554	1,899	1,553	2,082	2,170	1,158	555
5	Chhattisgarh	1,831	1,342	709	697	683	791	303	168
6	Goa	940	973	1,004	976	1,062	726	458	186
7	Gujarat	392	390	545	719	730	828	410	227
8	Haryana	330	375	105	108	160	143	90	22
9	Himachal Pradesh	351	328	160	99	176	182	189	91
10	Jammu & Kashmir	45	44	50	26	70	52	39	17
11	Jharkhand	320	320	163	182	330	301	185	96
12	Karnataka	1,630	1,561	1,361	1,293	1,210	1,224	614	189
13	Kerala	280	301	294	327	470	525	225	100
14	Madhya Pradesh	1,665	1,887	2,279	2,535	1,750	1,958	950	365
15	Maharashtra	7,051	7,445	10,341	10,998	9,849	9,226	5,222	1,662
16	Manipur	260	260	397	392	147	145	65	36
17	Meghalaya	71	58	35	20	17	19	8	0
18	Mizoram	80	80	85	85	91	89	38	36
19	Nagaland	200	200	445	414	355	308	176	38
20	Odisha	790	774	451	462	601	676	336	191
21	Punjab	786	808	883	1,020	820	675	475	144
22	Rajasthan	1,296	1,290	1,124	1,062	842	911	534	169
23	Sikkim	1	0	0	0	5	4	28	0
24	Tamil Nadu	870	884	530	423	716	618	365	182
25	Telangana	1,220	1,213	1,515	1,494	1,000	1,015	545	188
26	Tripura	50	50	65	62	105	100	52	16
27	Uttar Pradesh	2,040	1,996	1,838	1,765	1,715	1,798	1,050	324
28	Uttarakhand	1,000	1,011	964	1,044	960	1,039	539	155
29	West Bengal	991	980	806	792	713	751	360	113
30	A&N Islands	0	0	0	0	1	0	1	0
31	Chandigarh	2	1	5	0	1	0	1	0
32	Dadra & Nagar Haveli	2	0	12	0	25	43	14	5
33	Daman & Diu	0	0	8	0				

Amount in Rs. crore									
Sl. No.	States/UTs/Schemes/ Agency	2018-19		2019-20		2020-21		2021-22 (Till 30.06.2021)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
34	Delhi	3	0	83	62	92	50	132	25
35	Ladakh	0	0	0	0	20	17	11	0
36	Puducherry	30	13	2	1	21	19	11	1
37	Other projects under NH(O) / First come first served	0	0	1,513	#	-303*	#	0	0
38	National Highways Authority of India (NHAI)- Cess \$	11,569	11,569	11,091	11,091	23,850	23,850	29,500	15,000
39	NHAI- Toll \$	9,570	9,570	10,600	10,600	11,500	11,500	12,650	6,325
40	NHAI- NH(O) \$	0	0	1,000	1,000	2,833	2,833	1,000	1,000
41	NHAI-TOT \$	9,682	9,682	10,000	5,000	10,250	7,262	10,000	0
42	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)\$	1,000	1,000	2,165	2,165	6,568	6,568	1,000	1,000
43	Border Roads Organization (BRO)\$	135	135	356	354	502	500	403	57
44	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package\$	5,610	5,345	3,680	3,592	4,540	4,513	4,790	2,383
45	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	905	552	475	409	425	378	332	66
46	Externally Aided Projects - Head Quarters, NHAI, NHIDCL \$	222	219	1,242	1,242	1,905	1,905	1,600	1,600
47	IEBR / Borrowings by NHAI	62,000	61,217	75,000	74,988	65,000	65,036	65,000	9,897

Alloc. – Allocation; Expd. - Expenditure

Authorizations were made to incur expenditure on purely “First Come First Serve” basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

*- Negative allocation is reflected as funds were re-appropriated from NHDP-IV (State PWD) to NHAI. However the State/UT wise allocation was not reduced.

#- Expenditure included in State/UT wise

\$- State/UT wise allocations not made

ANNEXURE - II**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 259 FOR ANSWER ON 05.08.2021 ASKED BY SHRI JUAL ORAM AND SHRI CHANDESHWAR PRASAD REGARDING DEVELOPMENT OF ROADS UNDER CRIF**

The State/Union Territory (UT)/Agency - wise details of funds allocated and expenditure incurred for maintenance of NHs during each of the last three years and the current year, including for the States of Odisha and Jharkhand:-

Amount in Rs. crore									
Sl. No.	States/UTs/ Agency	2018-19		2019-20		2020-21		2021-22 (Till June, 2021)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	87.98	20.61	89.60	65.37	147.44	113.91	117.92	10.71
2	Arunachal Pradesh	34.10	15.97	28.72	25.27	78.76	111.39	45.27	2.30
3	Assam	48.33	11.33	28.49	3.28	130.68	73.19	77.09	11.54
4	Bihar	38.86	20.91	50.31	15.24	115.92	64.86	91.12	8.50
5	Chhattisgarh	28.59	10.79	25.02	16.79	44.13	16.72	28.27	0.00
6	Goa	8.10	4.87	6.59	1.13	18.95	8.02	15.69	2.46
7	Gujarat	80.30	64.49	100.23	91.43	186.28	114.78	155.58	16.02
8	Haryana	0.80	0.26	0.50	0.02	3.00	0.00	0.50	0.00
9	Himachal Pradesh	55.45	43.01	37.90	28.34	83.40	73.98	67.02	8.88
10	Jharkhand	44.31	32.25	26.83	26.07	39.71	23.13	39.00	3.72
11	Karnataka	66.21	46.52	60.88	30.87	148.30	132.44	143.44	25.35
12	Kerala	81.95	29.93	77.19	64.27	127.06	178.97	92.93	18.18
13	Madhya Pradesh	40.59	11.23	25.11	14.80	102.05	28.11	63.84	0.00
14	Maharashtra	387.90	352.83	125.25	42.48	281.53	157.14	228.51	13.28
15	Manipur	34.94	21.67	7.10	2.38	26.11	22.89	12.07	0.00
16	Meghalaya	121.29	67.35	70.36	39.15	61.66	45.64	45.07	7.42
17	Mizoram	158.98	126.86	48.97	37.23	34.91	21.00	30.46	10.90
18	Nagaland	63.33	50.65	42.42	32.73	62.14	46.24	50.59	4.24
19	Odisha	43.24	25.90	55.31	49.95	63.16	104.68	79.82	14.00
20	Punjab	33.20	10.62	10.74	5.43	34.72	27.81	27.85	0.82
21	Rajasthan	52.73	18.23	51.90	40.02	125.86	78.02	110.01	4.11
22	Sikkim	16.00	17.30	11.94	10.36	5.88	6.85	4.87	0.00
23	Tamil Nadu	52.77	42.68	36.85	16.21	92.68	92.18	68.08	1.82
24	Telangana	37.34	22.73	82.60	59.55	128.43	72.54	93.30	12.65
25	Tripura	47.94	47.35	25.71	14.54	16.68	12.13	8.03	0.00
26	Uttar Pradesh	73.07	40.12	116.22	73.54	139.57	90.81	105.63	4.85
27	Uttarakhand	38.06	15.04	27.97	14.42	46.21	32.79	31.62	3.18
28	West Bengal	32.27	28.54	41.66	38.03	51.50	34.89	37.86	1.34
29	Chandigarh	0.10	0.00	0.20	0.00	3.11	2.03	9.30	3.15
30	Dadra & Nagar Haveli ^	0.10	0.00	0.20	0.00	0.86	0.00	0.68	0.00
31	Daman & Diu ^	0.10	0.00	0.20	0.00				
32	Delhi	0.50	0.00	0.50	0.00	0.25	0.00	0.20	0.00

Amount in Rs. crore									
Sl. No.	States/UTs/ Agency	2018-19		2019-20		2020-21		2021-22 (Till June, 2021)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
33	Jammu & Kashmir \$	33.48	9.14	2.02	0.34	9.37	0.00	4.11	0.00
34	Ladakh			0.00	0.00	5.13	3.39	3.64	0.00
35	Puducherry	1.08	0.99	1.97	0.09	2.35	1.98	1.37	0.00
36	NHAI	272.19	272.19	400.00	400.00	400.00	400.00	200.00	200.00
37	NHIDCL	100.00	100.00	200.00	200.00	248.17	248.17	100.00	100.00
38	BRO	115.00	114.81	142.00	134.23	220.00	219.78	170.00	17.35
39	First come first serve			-59.46*	#	-632.04*	#		

Alloc. – Allocation; Expd. - Expenditure

Authorizations were made to incur expenditure on purely “First Come First Serve” basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

\$- Erstwhile Jammu and Kashmir State before reorganisation

^- Erstwhile UTs before merger

*- Negative allocation is reflected as funds were re-appropriated from Maintenance & Repair to development schemes. However, the State/UT wise allocation was not reduced due to sanction purposes.

#- Expenditure included in State/UT wise

ANNEXURE - III

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 259 FOR ANSWER ON 05.08.2021 ASKED BY SHRI JUAL ORAM AND SHRI CHANDESHWAR PRASAD REGARDING DEVELOPMENT OF ROADS UNDER CRIF

The State/UT - wise details of accrual/ allocation of funds and the funds released under CRIF during each of the last three years and the current year, including for the States of Odisha and Jharkhand:-

Sr. No.	State/UT	Amount in Rs. crore							
		2018-19		2019-20		2020-21		2021-22 (Till June, 2021)	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual	Release
1	Andhra Pradesh	330.27	326.88	349.64	350.08	325.54	322.00	334.79	
2	Arunachal Pradesh	127.91	108.39	133.20	126.61	125.48	42.03	128.33	70.22
3	Assam	140.97	255.92	149.03	149.03	140.74	220.81	143.73	
4	Bihar	197.71	101.49	210.35	223.16	195.30	425.93	201.06	
5	Chhattisgarh	243.02	214.02	254.60	371.61	237.50	234.92	245.62	80.63
6	Goa	15.40	17.47	15.67	7.29	14.43	0.00	13.41	
7	Gujarat	429.28	531.19	451.33	718.87	424.68	430.74	433.85	346.87
8	Haryana	185.06	80.93	185.10	200.77	167.73	78.54	176.97	
9	Himachal Pradesh	98.98	92.56	103.27	87.12	97.27	95.95	99.69	
10	Jharkhand	160.40	63.33	171.07	137.67	160.88	78.77	164.25	
11	Karnataka	450.54	508.39	476.84	382.57	439.77	434.99	442.90	
12	Kerala	136.74	122.85	140.54	0.00	132.26	273.99	126.71	
13	Madhya Pradesh	551.98	625.70	579.67	693.25	541.01	535.13	555.95	271.48
14	Maharashtra	688.47	780.42	728.84	629.83	683.27	675.84	683.47	
15	Manipur	36.14	12.95	38.00	12.64	35.85	13.22	36.58	
16	Meghalaya	41.04	28.53	43.34	29.10	40.81	76.93	40.61	24.23
17	Mizoram	33.06	23.40	34.55	34.55	32.56	32.28	33.12	
18	Nagaland	26.70	54.70	27.87	9.29	26.44	37.41	27.00	
19	Odisha	293.08	111.93	308.94	286.96	289.54	534.19	298.53	174.05
20	Punjab	158.35	170.11	159.60	259.37	148.77	141.18	149.33	49.99
21	Rajasthan	644.38	591.86	669.01	415.17	622.71	141.81	627.58	
22	Sikkim	12.21	16.76	12.89	4.29	12.09	3.98	12.05	
23	Tamil Nadu	367.76	416.88	379.65	262.37	352.04	503.17	350.15	
24	Telangana	263.99	279.08	276.37	234.06	256.08	253.29	261.88	157.31
25	Tripura	18.44	3.44	19.13	22.03	17.89	48.84	18.48	
26	Uttar Pradesh	578.63	655.91	624.31	541.09	582.69	576.36	616.29	
27	Uttarakhand	99.05	85.80	103.98	42.58	97.23	61.34	98.80	
28	West Bengal	212.57	138.33	224.70	451.67	209.20	136.11	213.87	
29	A & N Islands	20.01	20.52	20.22	6.74	15.12	15.12	15.12	5.04
30	Chandigarh	5.62	0.00	5.65	0.00	6.16	0.00	4.76	
31	Dadra & Nagar Haveli	4.52	0.00	4.57	4.57	5.61	5.61	4.80	2.59
32	Daman &	2.77	0.00	2.80	0.00				

Sr. No.	State/UT	Amount in Rs. crore							
		2018-19		2019-20		2020-21		2021-22 (Till June, 2021)	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual	Release
	Diu								
33	Delhi	62.49	0.00	59.99	0.00	34.15	0.00	27.20	
34	Jammu & Kashmir	348.87	344.75	137.85	152.96	94.51	79.40	94.51	
35	Ladakh			103.82	17.36	246.22	96.95	246.22	
36	Puducherry	12.51	0.00	12.01	4.00	8.47	8.47		

*Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of those States/UTs.

ANNEXURE - IV**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 259 FOR ANSWER ON 05.08.2021 ASKED BY SHRI JUAL ORAM AND SHRI CHANDESHWAR PRASAD REGARDING DEVELOPMENT OF ROADS UNDER CRIF**

The State/UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred under EI&ISC schemes during each of the last three years and the current year, including for the States of Odisha and Jharkhand:-

Amount in Rs. Crore									
Sl. No.	State / UT / Agency	2018-19		2019-20		2020-21		2021-22 (till June, 2021)	
		Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.
1	Arunachal Pradesh	15.00	15.00	40.00	26.49	33.50	33.44	8.00	4.25
2	Assam	25.00	21.38	52.00	39.97	43	34.81	12.29	11.40
3	Goa	30.00	25.77	20.00	16.11	10.5	6.39	3.00	
4	Gujarat	7.00	4.24	2.00	0.04	7.59	7.59	2.17	
5	Haryana	15.00	13.90	30.00	19.66	11.73	2.4	4.92	
6	Himachal Pradesh	12.50	8.20	12.00	8.35	6.98	6.48	2.00	
7	Karnataka	5.00	2.56	2.00	0.00	2.37	2.37	0.68	
8	Madhya Pradesh					6.3	6.62	1.80	1.64
9	Maharashtra	4.00	0.78	2.00	0.00				
10	Manipur	25.00	27.91	25.00	22.50	40	39.99	11.43	
11	Meghalaya	15.00	14.15	22.00	20.44	20	19.5	5.71	
12	Mizoram					10	5.01	2.86	0.30
13	Nagaland	55.00	55.46	130.00	147.80	72	71.59	20.57	19.60
14	Odisha	10.00	14.72	55.00	37.87	46	44.63	78.64	11.67
15	Punjab	15.00	10.24	3.50	1.80	1.2	1.22	0.34	
16	Rajasthan	15.00	9.96	5.00	1.86				
17	Sikkim	6.00	12.63	11.50	9.40	1.78	1.78	0.51	
18	Tamil Nadu	75.00	66.27	13.00	11.21	34	28.34	9.71	
19	Telangana	12.00	9.98	10.00	5.95	2.31	2.3	0.66	
20	Uttar Pradesh	90.00	93.78	26.00	25.91				
21	West Bengal	3.50	3.33	0.00	0.00				
22	Jammu & Kashmir	65.00	64.56	5.00	4.62	0.74	0.68	0.21	

*Authorizations were made to incur expenditure on purely "First Come First Serve" basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are minimum surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

ANNEXURE - V**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 259 FOR ANSWER ON 05.08.2021 ASKED BY SHRI JUAL ORAM AND SHRI CHANDESHWAR PRASAD REGARDING DEVELOPMENT OF ROADS UNDER CRIF**

The State/ UT/ Agency – wise details of length of NHs awarded during each of the last three years and the current year, including for the States of Bihar, Uttar Pradesh and Tamil Nadu:-

Sr. No.	State/UT/Agency	Length in km			
		2018-19	2019-20	2020-21	2021-22*
1	A & N Islands	0	0	0	0
2	Andhra Pradesh	88	180	318	60
3	Arunachal Pradesh	0	163	332	0
4	Assam	109	152	226	0
5	Bihar	83	254	177	83
6	Chandigarh	0	0	0	0
7	Chhattisgarh	64	0	270	38
8	Daman & Diu and Dadra & Nagar Haveli	0	0	0	10
9	Delhi	0	0	0	0
10	Goa	0	103	0	0
11	Gujarat	275	90	35	0
12	Haryana	2	23	6	0
13	Himachal Pradesh	11	46	179	0
14	Jammu & Kashmir	0	85	39	23
15	Jharkhand	32	202	239	44
16	Karnataka	278	6	226	1
17	Kerala	37	226	72	78
18	Ladakh	0	0	30	0
19	Madhya Pradesh	179	392	234	106
20	Maharashtra	275	1,659	111	450
21	Manipur	10	15	152	0
22	Meghalaya	0	0	33	0
23	Mizoram	42	100	38	0
24	Nagaland	0	38	164	24
25	Odisha	7	41	474	176
26	Puducherry	0	3	0	0
27	Punjab	116	170	53	64
28	Rajasthan	34	275	219	30
29	Sikkim	0	0	23	0
30	Tamil Nadu	211	121	184	2
31	Telangana	154	56	55	0
32	Tripura	0	0	22	0
33	Uttar Pradesh	216	292	182	0
34	Uttarakhand	152	198	311	110
35	West Bengal	34	312	88	0
	Total (State/UT/ PWD/ RCD / BRO etc.)	2,408	5,201	4,491	1,298
36	NHAI	2222	3,211	4,818	383
37	NHIDCL	863	536	1,655	0
	Grand Total	5,493	8,948	10,964	1,681

Sr. No.	State/UT/Agency	Length in km			
		2018-19	2019-20	2020-21	2021-22*
*-Till June, 2021					
NHAI- National Highways Authority of India					
NHIDCL- National Highways and Infrastructure Development Corporation Ltd.					
BRO- Border Roads Organisation					

The State/UT – wise details of length of NHs constructed during each of the last three years and the current year, including for the States of Bihar, Uttar Pradesh and Tamil Nadu:-

Sr. No.	State / UT	Length in km			
		2018-19	2019-20	2020-21	2021-22*
1	A & N Islands	61	65	113	22
2	Andhra Pradesh	438	587	515	98
3	Arunachal Pradesh	157	94	135	23
4	Assam	323	247	567	114
5	Bihar	333	197	691	76
6	Chandigarh	0	0	0	0
7	Chhattisgarh	397	198	247	113
8	Daman & Diu and Dadra & Nagar Haveli	0	0	3	0
9	Delhi	42	38	20	0
10	Goa	11	30	49	14
11	Gujarat	303	292	361	41
12	Haryana	226	220	406	86
13	Himachal Pradesh	157	76	89	38
14	Jammu & Kashmir	95	46	234	26
15	Jharkhand	287	298	358	51
16	Karnataka	779	500	425	56
17	Kerala	121	186	344	44
18	Ladakh	0	4	7	0
19	Madhya Pradesh	829	714	877	122
20	Maharashtra	2293	2422	2870	405
21	Manipur	318	304	224	43
22	Meghalaya	13	0	36	6
23	Mizoram	59	42	169	64
24	Nagaland	35	68	197	66
25	Odisha	534	441	683	105
26	Puducherry	12	3	7	0
27	Punjab	209	344	188	41
28	Rajasthan	728	1018	825	141
29	Sikkim	83	29	39	9
30	Tamil Nadu	356	204	447	51
31	Telangana	370	340	227	48
32	Tripura	41	5	78	55
33	Uttar Pradesh	882	694	917	117
34	Uttarakhand	237	357	577	162
35	West Bengal	127	174	400	47

*- Till June, 2021

ANNEXURE - VI

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 259 FOR ANSWER ON 05.08.2021 ASKED BY SHRI JUAL ORAM AND SHRI CHANDESHWAR PRASAD REGARDING DEVELOPMENT OF ROADS UNDER CRIF

The State/ UT – wise details of State road projects under CRIF sanctioned and length completed during each of the last three years and the current year, including for the States of Bihar, Uttar Pradesh and Tamil Nadu:-

Sr. No	State/UT	Length in Km							
		Length Sanctioned				Length constructed			
		2018-19	2019-20	2020-21	2021-22*	2018-19	2019-20	2020-21	2021-22*
1	A&N islands	44	0	0	0	0	0	16	17
2	Andhra Pradesh	693	0	676	0	535	550	350	125
3	Arunachal Pradesh	0	0	0	0	54	35	77	0
4	Assam	24	0	201	0	14	0	0	0
5	Bihar	381	0	2	0	28	43	136	24
6	Chhattisgarh	211	0	0	0	23	147	137	0
7	Daman & Diu and Dadra Nagar Haveli	48	0	0	0	3	4	7	0
8	Gujarat	1,068	0	0	0	441	461	661	203
9	Haryana	0	0	0	0	15	75	80	10
10	Himachal Pradesh	291	0	0	94	20	95	82	18
11	Jammu & Kashmir	184	0	0	0	318	199	101	63
12	Jharkhand	109	0	0	0	1	46	43	1
13	Karnataka	0	0	0	0	1,772	247	174	30
14	Kerala	703	0	0	0	954	272	248	41
15	Ladakh	45	0	0	0	6	10	17	21
16	Madhya Pradesh	293	0	107	0	114	0	0	0
17	Maharashtra	499	0	2,241	0	530	370	519	206
18	Manipur	0	0	178	0	16	13	11	5
19	Meghalaya	269	0	0	0	25	108	64	0
20	Mizoram	20	0	0	0	0	2	10	13
21	Nagaland	0	0	0	0	7	23	19	5
22	Odisha	567	0	31	0	121	124	188	32
23	Puducherry	37	0	0	0	0	5	32	0
24	Punjab	713	0	144	0	191	250	321	86
25	Rajasthan	366	0	521	1,080	353	313	27	8
26	Sikkim	49	0	0	0	0	16	1	10
27	Tamil Nadu	643	0	0	0	610	861	255	35
28	Telangana	668	0	0	0	0	26	304	45
29	Tripura	136	16	0	0	24	76	70	0
30	Uttar Pradesh	667	0	0	0	1,403	1,297	155	6
31	Uttarakhand	223	0	0	0	30	1	75	12
32	West Bengal	151	0	136	0	12	97	69	0

*- Till June, 2021

The State/ UT – wise details of State road projects under EI&ISC Schemes sanctioned and length completed during each of the last three years and the current year, including for the States of Bihar, Uttar Pradesh and Tamil Nadu:-

Sr. No.	State/UT	Length in Km							
		Length Sanctioned				Length constructed			
		2018-19	2019-20	2020-21	2021-22*	2018-19	2019-20	2020-21	2021-22*
1	Arunachal Pradesh	0	0	0	0	4	0	0	0
2	Assam	28	0	0	0	11	0	0	0
3	Himachal Pradesh	0	0	0	0	6	8	6	0
4	Manipur	43	0	0	0	16	3	12	8
5	Meghalaya	0	0	0	0	1	9	4	1
6	Mizoram	10	0	0	0	0	0	1	2
7	Nagaland	0	22	0	0	32	16	6	2
8	Odisha	0	0	0	0	19	3	18	4
9	Punjab	30	0	0	0	0	0	0	0
10	Tamil Nadu	0	0	0	0	60	0	11	18
11	Uttar Pradesh	0	0	0	0	37	2	0	0

*- Till June, 2021
